

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/145/2016

NAME OF THE PETITIONER(S)

: Michael Stennett

NAME OF THE RESPONDENT(S)

: M/s Megabarre Asia Pacific India Private Limited & 2

others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M.A. MIVR Trived ALS Could for Respirated

For MIS PRAICASH GOKLANCY

ROHAN RATHEKARAPA

Council on Petertun Row R

ORDER

Counsel for Petitioner present. Counsel for Respondent prayed for time on 23.08.2017 to file an application for setting aside ex parte order dated 24.03.2017. However, till date no application has been filed. He prayed for more time. At request, time is enlarged with the condition that on the next date of hearing if application is not filed, the matter will be taken up for hearing the final submissions of the petitioner. Put up on 31.08.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)